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(DEPARTMENT OF REVENUE)
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NOTIFICATION
(INCOME TAX)

No. 2063 (F.NO.197/200/77-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Ramkrishna Ashram, Nimpith" for the purpose of the said section for the assessment year 1973-74.

(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
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Copy to:-

1. Secretary, Ramkrishna Ashram, P.O. Nimpith Ashram, 24 Parganas, W. Bengal.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with reference to his letter No. Assent./4022/CI, dt. 14.10.77
BE/33/73-74
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(R&PR)/(Inv.), New Delhi.
5. Director of JM Services (Income-tax), 1st Floor, Aman-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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